GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

LOK SABHA UNSTARRED QUESTION NO. 1562

TO BE ANSWERED ON THE 26TH JULY, 2022/SRAVANA 4, 1944 (SAKA)

DENIAL AND RENEWAL OF FCRA

1562. SHRI E.T. MOHAMMED BASHEER:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the total number of Foreign Contribution (Regulation) Amendment Act (FCRA)s registration cancelled and denied the renewal of FCRA Registration, State-wise;
- (b) whether Show Cause Notice have been issued by the Government for the concerned institution for explaining the reasons of the same and if so, the details thereof;
- (c) whether any prior intimation has been given by the Government in this regard to the concerned institution; and
- (d) if so, the details thereof and if not, the reason therefor?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NITYANAND RAI)

(a) to (d): During preceding 3 years (2019, 2020, 2021) registration certificates of 1811 number of Associations have been cancelled under the provisions of the Foreign contribution Regulation Act, 2010 (FCRA 2010). Reasonable opportunity of being heard is given in terms of Section 14(2) of FCRA 2010, by issuing Show Cause Notice before a decision about cancellation of registration is taken. State-wise details of cancellation of registration are enclosed as Annexure-A.

Applications for renewal of certificates of registration issued under the FCRA, 2010 are processed as per provisions of FCRA, 2010 and rules made thereunder. 783 number of applications for renewal have been denied during preceding 3 years (2019, 2020, 2021). State wise details of denied application are enclosed as Annexure-B.

(Annexure to Lok Sabha Unstarred Question No. 1562 regarding "Denial and Renewal of FCRA" for answer on 26.07.2022)

S. No	State	Number of Associations whose registration has been cancelled (from 1 st January,2019 to 31 st December,2021)	
1	Andhra Pradesh	168	
2	Arunachal Pradesh	2	
3	Assam	23	
4	Bihar	122	
5	Chandigarh	4	
6	Chhattisgarh	14	
7	Delhi	68	
8	Goa	4	
9	Gujarat	45	
10	Haryana	8	
11	Himachal Pradesh	8	
12	Jammu and Kashmir (including Ladakh)	9	
13	Jharkhand	43	
14	Karnataka	96	
15	Kerala	52	
16	Madhya Pradesh	54	
17	Maharashtra	206	
18	Manipur	43	
19	Meghalaya	7	
20	Mizoram	2	
21	Nagaland	14	
22	Odisha	109	
23	Puducherry	8	
24	Punjab	8	
25	Rajasthan	41	
26	Sikkim	3	
27	Tamil Nadu	218	
28	Telangana	90	
29	Tripura	3	
30	Uttar Pradesh	115	
31	Uttarakhand	31	
32	West Bengal	193	
	Total 1811		

(Annexure to Lok Sabha Unstarred Question No. 1562 regarding "Denial and Renewal of FCRA" for answer on 26.07.2022)

S. No.	State	Number of applications for renewal denied (from 1 st January,2019 to 31 st December,2021)
1	Andhra Pradesh	84
2	Arunachal Pradesh	5
3	Assam	7
4	Bihar	20
5	Chandigarh	6
6	Chhattisgarh	4
7	Delhi	41
8	Goa	4
9	Gujarat	22
10	Haryana	12
11	Himachal Pradesh	4
12	Jammu and Kashmir (including Ladakh)	5
13	Jharkhand	10
14	Karnataka	57
15	Kerala	19
16	Madhya Pradesh	24
17	Maharashtra	110
18	Manipur	1
19	Meghalaya	1
20	Mizoram	2
21	Nagaland	2
22	Odisha	55
23	Puducherry	3
24	Punjab	5
25	Rajasthan	17
26	Sikkim	4
27	Tamil Nadu	66
28	Telangana	48
29	Tripura	4
30	Uttar Pradesh	59
31	Uttarakhand	17
32	West Bengal	65
	Total	783
